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Supreme Court Advocates-On- Record Association

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Mr. Abhinav Ramkrishna 9971746533

Mr. Varinder Kumar Sharma 9810101807 Ref: SCAORA/SG/SCI/CV/37/2020

16.11. 2020, New Delhi.

To, The Secretary General, Supreme Court of India, New Delhi.

Sub: Request for withdrawal of the notification dated 06.11.2020 bearing Ref.No. 49/CC/VC/2020 dated 06.11.2020.

Respected Sir,

With reference to the aforesaid subject, we wish to bring to your kind notice that the hearings through video conferencing (virtual court) proceedings are being conducted in place of physical courts of congregation. However, the facilities for oral mentioning in the courts, opportunity to all the AOR/Advocates to view the court proceedings/junior Advocates to view the court proceedings in court to enrich their knowledge and experience etc., have still not been made available even after a span of eight months of the functioning of hearing through video conferencing (virtual court).

Further your good self is aware that the control of the video and audio is always with the controller of the particular court hall and hence no AOR/Advocate can participate in the court proceedings without the unmute of video and audio by the controller. In fact, there are catena of incidents wherein the audio and video of the concerned Advocates On Record/Advocates have not been unmuted during the proceedings.

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In the aforesaid background, we request you to withdraw the notification dated 06.11.2020 especially with the circumstances for adverse consequences which is totally uncalled for when there are no facilities made available for oral mentioning in the hearing through video conferencing (virtual court) and further issue an SOP accordingly to enable oral mentioning of matters in the hearing through video conferencing (virtual court). We further request you to generate an additional link to enable access to the AOR/Advocates, to view the proceedings of the court hearing through video conferencing (virtual court) of all courts.

Thanking you,

Regards,

Dr. Joseph Aristotle S. Hony. Secretary, SCAORA